

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No.171/2020

IN THE MATTER OF:-

Poonam Yadav

.....Applicant

Versus

M.C Farrukhnagar & Ors

.....Respondent

INDEX

Sr.No.	Particulars	Dated	Pages
1.	Status report on behalf of M.C Farrukhnagar regarding functioning of Solid Waste Management System in Farrukhnagar, Gurugram.	_____	1 to 5
2.	Annexure A-1 Copy of order dated 21.08.2020	21.08.2020	6 to 7
3.	Annexure A-2 Reply to show cause notice of Haryana State Pollution Control Board dated 02.04.2020.	02.04.2020	8 to 9


Secretary
Municipal Committee,
Farrukhnagar.

Date : 5/4/2021

Place : Farrukhnagar, Gurugram

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Status report on behalf of M.C
Farrukhnagar regarding functioning
of Solid Waste Management System
in Farrukhnagar, Gurugram.

RESPECTFULLY SHOWETH:-

- 1.** That the Principal Bench of Hon'ble National Green Tribunal, New Delhi was pleased to passed the directions vide order dated 21.08.2020 against unscientific disposal of Municipal Solid Waste and development of Municipal Solid Waste disposal site. Copy of order dated 21.08.2020 is attached herewith as **Annexure R/1**.
- 2.** In compliance of order dated 21.08.2020 inspection was conducted by Additional Deputy Commissioner, Gurugram and Haryana State Pollution Control Board on dated 26.03.2021 and show cause notice dated 30.03.2021 was

served for dumping MSW without any segregation and treatment on undeveloped site of 25 Acres without proper mechanism for scientific transfer/disposal of Municipal Solid Waste as per SWM Rules, 2016. Reply to show cause notice was send to Regional Officer, Gurugram (S), Haryana State Pollution Control Board vide Memo No. MCF/2021/711 dated 02.04.2021 in furtherance of which it is submitted that segregated door to door collection as per MSW Rules, 2016 & remediation work of existing waste piled up at site in question will be initiated by 30th May, 2021. Copy of reply-dated 02.04.2021 is attached as **Annexure R/2**.

Particulars

3. Door To Door Collection

- 1-**That it is most humbly submitted that the Municipal Committee, Farruknagar Town have an area of 23.5 Sq.Km approx. The Municipal Committee has been divided in 13 wards. The Municipal Committee has about 6,925 units approximately. The total solid waste generation in the town is 05 TPD.
- 2-** That the requisite and sufficient funds to carry out the work for the Solid Waste Management are available with the Municipal Committee, Farrukhnagar and also provided by Government from time to time.
- 3-** That the details pertaining to the Solid Waste

Management System to be carried out by the Municipal Committee, Farrukhnagar will be achieved upto 100%.

4-Source Segregation

That it is humbly submitted that as explained above , the work of Source Segregation will be started by 30th May, 2021 by following the relevant norms as per MSW Rules, 2016 .That all the 13 wards of Municipal Committee , Farrukhnagar will be covered under 100% Source Segregation and 100% household are being covered under source segregation by providing separate provision for collection segregated waste (wet waste, dry waste, domestic hazardous waste, bio-medical waste). Further IEC activities are being carried out time to time to encourage residents for source segregation. In this work 15 no. of vehicles equipped with mechanism of separate collection of wet waste, dry waste, domestic hazardous waste and domestic bio-medical waste will be deployed. The requisite funds for this project are available in Municipal Committee Farukhnagar.

5-Status of Wet Waste Processing :

The amount of solid waste generated is approx. 5 TPD. In which total quantity of collected dry waste is 2.25 TPD and total quantity of collected wet waste is 2.75 TPD. Technologies used for wet waste processing will be pit composting using bio-culture and windrow composting at site in question which

will be initiated by 30th May, 2021. At present work of boundary wall is under progress and around 70 % of work is completed.

6-Status of Dry Waste Processing /MRF Facility:

Municipal Committee, Farrukhnagar has already issued work order for establishing MRF Facility at site in question on dated 24.03.2021 with 02 TPD capacity which will be fully operational by 15.05.2021. However at present also dry waste is being segregated in different categories/fractions on the basis of their use as per norms and at various stages through rag pickers and informal MRF facilities.

7- Bio Remediation of legacy waste

There is approximate 12000 Ton of legacy waste present at the existing site in question of Municipal Committee, Farrukhnagar. The work order for treatment of same will be issued after approval from the Government. The remediation work will be executed by installing 01 to 02 Trommels of 300 TPD each and is expected to be initiated by 30thMay, 2020 by issuing work order, subject to approval from the Government. The work for treating 12000 Tons of legacy waste will be completed maximum by 04 months from the date of execution of work.

That Municipal Committee Farrukhnagar is trying its best for the smooth functioning of this Solid Waste Management Project without any hindrance. In view of aforesaid

circumstances the answering respondent is making its best efforts by keeping in view all the aspects leading to the management of legacy waste remediation in the Municipal area of Farrukhnagar for the smooth functioning of Solid Waste Management System and Management of Door to Door Source Segregation.

That in view of the submissions and averments made above, it is humbly submitted that the present Status Report pertaining to the Solid Waste Management System and Management of Door to Door Source Segregation in the Municipal area of Municipal Committee, Farrukhnagar may kindly be accepted. Further, the Municipal Committee, Farrukhnagar is making sincere efforts to ensure the compliance of the directions of this Hon'ble National Green Tribunal with letter and spirit.

Naresh

(Naresh Kumar)

Secretary, M.C Farrukhnagar

Date : 5/7/2021

Place : Farrukhnagar, Gurugram

Annexure R/1 Colly

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No.171/2020

Poonam Yadav

Applicant(s)

Versus

M. C. Farrukhnagar & Ors.

Respondent(s)

Date of hearing: 21.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

ORDER

Grievance in this application is against setting up of a landfill site on grazing land, without any Environmental Clearance (EC), at Farrukhnagar, District Gurugram, Haryana, in violation of the siting criteria.

Before considering the matter, we find it necessary to require a factual and action taken report in the matter from the Haryana State Pollution Control Board (HSPCB) and the District Magistrate, Gurugram, which may be furnished within two month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

The applicant may serve a set of papers on the HSPCB and the District Magistrate, Gurugram and file an affidavit of service within one week.

A copy of this order be forwarded to the HSPCB and the District Magistrate, Gurugram by e-mail for compliance.

List for further consideration on 22.12.2020.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Satyawan Singh Garbyal, EM

Dr. Nagin Nanda, EM

August 21, 2020
Original Application No.171/2020
SN

**MUNICIPAL COMMITTEE, FARRUKHNAGAR(GURUGRAM)**

Email ID:- secymcfarrukhnagar@gmail.com

Ph:- 0124-2275387

From:

Secretary
Municipal Committee,
Farrukhnagar.

To,

Regional Office, Gurugram(S)
Haryana State Pollution Control Board,
3rd Floor, HSIIDC Complex, IMT Manesar,
Gurugram.

Memo No:-MCF/2021/ 711

Dated:- 02/04/2021

Sub:- **Show Cause Notice for Non-Compliance of Municipal Solid Waste (Management & Handling) Rules 2016.**

In reference to your office letter memo no. HSPCB/GRS/2021/7091-92, dated 30-03-2021 on the above cited subject.

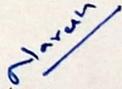
In compliance of Municipal Solid Waste Management Rules 2016, MC Farrukhnagar has been made action plan for scientific disposal/transfer of Municipal Solid Waste at existing dump site. The points adopted by Municipal Committee for proper mechanism & disposal of Municipal Solid Waste are following:-

1. MC Farrukhnagar had invited online tender for Door to Door collection, segregation & Processing of Municipal Solid Waste on dated 26-08-2020 and the case has been sent to Worthy District Municipal Commissioner Gurugram for approval of tender rates & then after final approval of rates by DULB, the work order will be issued shortly to the agency.
2. MC Farrukhnagar had also invited online tender for remediation of existing Legacy Waste at this dumpsite on dated 28-08-2020. At present, the case has been sent to Worthy District Municipal Commissioner Gurugram for approval of tender rates. After final approval of tender rates by competent authority, the work order will be issued to the agency for remediation of existing Legacy Waste.
3. After issuing work order to the selected agencies of above mentioned works (As mentioned in point no. 1 & 2), the heap of Garbage will be removed from this dump site.

4. MC Farrukhnagar only used central part of this land for processing of MSW & this site will be used only for processing of MSW about 6 TPD which is generated daily from MC area of the Farrukhnagar town. The land will be used as model dumping site/ processing site of MSW in Haryana.
5. MC Farrukhnagar has already issued work order for the construction of boundary wall about 10 feet height from natural ground level of this 25 acre land & approx 60% work has been completed of the boundary wall.
6. Trees have been planted on this Solid Waste Management site by Municipal Committee Farrukhnagar with a target for planting about 1000 trees per year.
7. MC Farrukhnagar has proposed the development of this 25 acre land in different part i.e. out of 25 acre, 5 acre is reserved for Charagah and half acre for cremation Ground. Now out of Balance 19.5 acre land, 5 acre land (Front Side or road side) will be developed as a model park. At remaining all three sides, 0.5 acre depth will be developed as Green Belt for Plantation to enclose the SWM site from surrounding.

Along this, it is for your kind perusal that there is no other land in MC limit for disposal and processing of Municipal Solid Waste Management (SWM). This land is 2 KM far away from the abadi of Chandnagar Dhani & 2 KM far away from abadi of Farrukhnagar town.

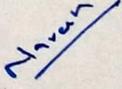
Municipal Committee Farrukhnagar is liable to compliance the MSW rules 2016 & Hon'ble NGT rules. You are kindly requested to provide some more time to execute the above mentioned projects & after considering above facts please filed this show cause notice.


Secretary
Municipal Committee
Farrukhnagar

Endst No:- MCF/2021/ 712

Dated:- 02/04/2021

A copy is forwarded to the District Municipal Commissioner, Gurugram for information please.


Secretary
Municipal Committee
Farrukhnagar